

COURT - II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 77 OF 2015

Dated: 2nd January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Global Energy Pvt. Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

... **Appellant(s)**

... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Tabrez Malawat for R-2

ORDER

The learned counsel, Mr. Divyanshu Bhatt, appearing for the Appellant prays that due to some personal inconvenience of the learned senior counsel, Mr. Sanjay Sen, appearing for the Appellant, the matter may kindly be listed on 16.01.2018.

Submission made by the learned counsel, Mr. Divyanshu Bhatt, appearing for the Appellant, at supra, place on record.

List this matter for hearing on **16.01.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt